## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4074
ANSWERED ON:26.08.2011
ORPHANED CHILDREN
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## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any survey to determine the causes of rising number of orphans in the country;
- (b) if so, the details thereof;
- (c) the details of agencies involved in the implementation of welfare schemes for orphan children;
- (d) whether the Government monitors the implementation of the various welfare programmes for such children; and
- (e) if so, the details thereof and if not, the reasons therefor alongwith the corrective steps taken/proposed to be taken by the Government for the welfare of orphan children and proper implementation of Schemes?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a)& (b): No authentic data is available with the Government in the Ministry of Women and Child Development as no survey has been carried out in this regard.
- (c): The Ministry of Women and Child Development is implementing a centrally sponsored scheme, namely, Integrated Child Protection Society (ICPS), from 2009-10 for welfare and rehabilitation of children in need of care and protection, including orphan children, through State Governments/UT Administrations. ICPS, inter-alia, provides financial assistance for setting up and maintenance of Children's Homes and Specialised Adoption Agencies (SAAs) either by the State itself or in association with voluntary organisations for rehabilitation of such children.
- (d) & (e): ICPS provides for establishment of institutional mechanisms for monitoring the implementation of the Scheme. Such mechanisms include setting up of State Child Protection Committee (SCPC) & State Project Support Unit (SPSU) at State level and District Child Protection Committees (DCPCs) & District Child Protection Units (DCPUs) at District level.